

क्षेत्रों में ६००० रुपये प्रति किलोवाट है।

Sugar Factories

1166. Shri Yadav Narayan Jadhav: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 1089 on the 19th August, 1960 and state:

(a) how many sugar factories have been licensed since August this year up to the end of November, 1960 of which the applications were pending with Government with the names of the sugar factories and the State of their location;

(b) when the Niphad Sugar Factory from Nasik District will be licensed; and

(c) whether the license will be from the quota of Second Five Year Plan?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Grant of licences has been approved in respect of 34 applications as per particulars given in the statement laid on the Table. [See Appendix II, annexure No. 62]

(b) The case is under consideration.

(c) No, Sir. The licence, when granted, will be from the target for the Third Five Year Plan.

Use of Hindi Numerals on Railways

1167. Shri K. S. Ramaswamy: Will the Minister of Railways be pleased to state:

(a) whether it is the policy of Government to use Hindi numerals on the Railways; and

(b) whether the international numerals on the clocks at Railway stations are going to be changed into Hindi numerals?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) International numerals are used in signboards etc. displayed at Railway pre-

mises though in Hindi speaking areas, Devanagari numerals are also used.

(b) Does not arise in view of reply to (a) above.

Conversion of Mileage into Metric System

1168. Shri N. R. Muniswamy: Will the Minister of Railways be pleased to state:

(a) the cost incurred so far to convert mileages into metric system; and

(b) the total estimates for the same?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). A statement is laid on the Table. [See Appendix II, annexure No. 63.]

12 hrs.

RE: MOTIONS FOR ADJOURNMENT

Mr. Speaker: Now, Papers to be Laid on the Table.

Shri S. M. Banerjee (Kanpur): I want your guidance on one matter. I agree with the decision that you have given on my adjournment motion, but I simply want your guidance on one thing. We know that this particular matter in the form of a calling-attention-notice.....

Mr. Speaker: I am not going to allow.

Shri S. M. Banerjee: I did not say that. The point is that the State Legislature is not functioning in U.P. The whole thing is because one man.....

Mr. Speaker: I am afraid there must be a limit to this kind of interference. I have already ruled out his adjournment motion. That relates to want of power supply or shortage of power supply in some parts of Kanpur and so on. The other day, the hon. Minister said that Government were trying to do their best, that he was making enquiries and so on. It is true that every